

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.434/KB/2017

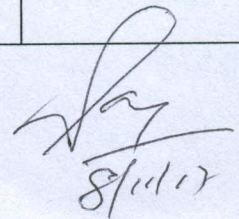
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Trimurti Grihanirman Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SLASHI ARANWA

PETITIONER


8/11/17

ORDER

Ld. Pr. CA for the petitioner is present.

Heard the arguments of the Ld. Pr. CA. Petitioner has made a request for dispensation of meeting of shareholders as well as creditors. Petitioner has not filed the affidavit of consent of the transferee company of secured creditors. Ld. Pr. CA for the petitioner has sought leave of the Court for filing consent and prayed for adjournment on the ground for consulting his clients.

Petitioner has also not filed the auditor's report which is a statutory requirement. Petitioner is directed to file auditor's report by 30/11/2017.

List on 08/12/2017 for hearing.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)